

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 119 OF 2015

Dated: 13th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

BMM Ispat Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep for R.2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 28.07.2016 after serving copy on the other side.

List the matter on **09.08.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson